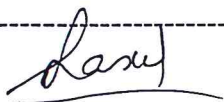



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/09/2017 AT 02.30 PM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/112/2016
NAME OF THE PETITIONER(S) : K. M. Veluthas & another
NAME OF THE RESPONDENT(S) : M/s Lawrence Wood Industries Limited & another
UNDER SECTION : 397/398, 247 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Mn Lakshmi Subramani.	Fcs for Petitioner	
2.	S. PRAVEEN KUMAR	Fcs 2nd Respondent	

ORDER

Counsel for petitioner present. Counsel for R2 present. Counsel for petitioner filed additional rejoinder and served a copy of the same to the other side. Counsel for R2 sought time to reply in regard to the additional rejoinder. Time extended at request of R2. Put up on 20.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

bc